

## STATEMENT

## STATE-WISE DATA OF TELEPHONE DENSITY

No. of Telephones per 100 population (Based on 1991 Census figures)

S.No.	Name of Circle	Teledensity on 31.3.95
1.	Andhra Pradesh	0.97
2.	Assam	0.39
3.	Bihar	0.29
4.	Gujarat	1.88
5.	Haryana	1.48
6.	Himachal Pradesh	1.57
7.	J & K	0.6
8.	Karantaka	1.44
9.	Kerala	1.81
10.	Madhya Pradesh	0.82
11.	Maharashtra	2.51
12.	North East	0.65
13.	Orissa	0.43
14.	Punjab	2.05
15.	Rajasthan	0.9
16.	Tamil Nadu	1.43
17.	Uttar Pradesh	0.47
18.	West Bengal	0.72
19.	Delhi	10.32
	All India	1.16

## Coal Supply

2811. SHRI BOLLA BULLI RAMAIAH :  
SHRI M.V.V.S. MURTHY :

Will the Minister of COAL be pleased to state :

(a) whether coal supply to power sector has registered an increase during 1994-95;

(b) if so, quantum of coal supplied to the power sector during the above period;

(c) whether the Railway have provided sufficient number of wagons for above supply to coal; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI JAGDISH TYTLER) : (a) Yes Sir.

(b) The total quantity of coal including middlings supplied to the thermal power stations in the country during the year 1994-95 was 169.12 million tonnes (provisional).

(c) and (d). Highest priority was accorded for allotment of wagons and movement of coal by rail to power sector. The daily average loading of coal for power sector from Coal India Limited and Singareni

Collieries Company Limited during the year 1994-95 was 12,292 FWWs (provisional). The materialisation of the target of despatches to the power sector by rail was 99.2%.

[Translation]

## Clearance to Projects/Development Schemes

2812. SHRI DATTA MEGHE :  
SHRI KHELAN RAM JANGDE :  
SHRI PAWAN DIWAN :

Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state :

(a) whether a number of projects/development schemes of the State Government are pending for clearance with the Union Government;

(b) if so, the details of such projects/schemes, State-wise;

(c) the projects/schemes cleared by the Government recently; and

(d) the steps taken to given clearance to the pending projects/schemes?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI BALRAM SINGH YADAVA) : (a) to (d). Details of the projects/schemes of the State Governments pending for investment clearance with the Planning Commission are provided in *Statement-I* attache Projects which have been cleared for investment in 1995-96 are listed in *Statement-II* attached.

## STATEMENT-I

List of Pending Projects/Schemes for Clearance in Planning Commission

S.No.	Name of the Scheme	State	Estimated Cost
<b>IRRIGATION &amp; FLOOD CONTROL SECTOR</b>			
1.	Subernarekha Irrigation Project	Orissa	790.32
2.	Kanupur Irrigation Project	Orissa	268.02
3.	Baghalati Irrigation Project	Orissa	45.44
4.	Haryana Water Resources Consolidation Project	Haryana	1442.12
5.	Extension of Anti-erosion measures at Bamuni Beel from erosion of Buridehing on left bank of Dehing bund at 6th kms.	Assam	1.9658
<b>POWER SECTOR</b>			
1.	Muzaffarpur TPS Extension Project (2 x 250 MW)	Bihar	1452.13